



BY SPECIAL MESSENGER/BY EMAIL.

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-206/2013/2266 /A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. S. Bhattacharjee
Principal Judge,
Family Court-II,
Kamrup, Guwahati.

Dated Guwahati, the 29th April, 2019.

Sub:- **Casual leave.**

Ref:- Your letter No. FCK.5/12/93/19 dtd. 24.04.2018.

Madam,

With reference to the above, I am directed to inform you that you have been granted casual leave for 3 (three) days on 02.05.2019 to 04.05.2019, as prayed for. The Counsellor, Family Court -II, Kamrup (M), Guwahati will be in-charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-206/2013/2267/A, dated 29'04'19

Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court.

29/04/19

JT. REGISTRAR (VIGILANCE)

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